

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/0024/2020
IN
ORIGINAL APPLICATION NO.170/00162/2019**

DATED THIS THE 11TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Balaram Singh Thakur,
S/o Manohar Singh Thakur,
Aged about 69 years,
Retired PA, Gulbarga HO,
Residing at No.19,
Bhagyanagara,
Sedam Road,
Gulbarga-585 306.Applicant.

(By Advocate Shri B. Venkateshan)

V/s.

1. The Union of India
Rep. by the Secretary,
Department of Posts,
New Delhi-110 001.

2. The Post Master General,
North Karnataka Region,
Dharwad-580 001.

3. The Sr. Superintendent of Post Offices,
Gulbarga Division,
Gulbarga -585101.Respondents

(By K. Gajendravasu, Counsel for Respondents)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Review Application is allowed for the reasons stated therein.

2. Accordingly, the order dated 09.01.2020 vide which OA. No. 162/2019 was allowed by this Tribunal, is recalled.
3. List the Original Application for hearing on 09.02.2021.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

vmr